(c) The No. of wittencomplaintsforthe exchanges during the last 3 years are:-

| i) Patna | : | 624 |
| ---: | :--- | :--- |
| i) Ranchi | $:$ | 245 |
| i) Bhoipur | $:$ | 43 |
| ii) Rohtas | $:$ | 22 |

(d) The steps taken are enumerated below:-
i) To replace all the old exchanges of the Districts by electronic exchanges,
i] Replace fault prone overhead lines by underground cables.
iii) replace iron wire subscribes loops by drop wires,
iv) Replace old telephone instruments,
v) computerise fault repair service.
vi) lay latest type of underground cables.

Visits by Officials of regional Publicity Directorate
2910. SHRI RAM LAKHAN SINGH YADAV:Will the Minister of WFORMATION ANDBROADCASTING bepleasedtostate:
(a) the details of persons who were sent on a visit by the Directorate of Regional Publicity to encourage the national integration and the names of areas where they were sent; and
(b) the total expenditure incurred by the

Government on this programme during the last two yaars?

THE DEPUTY MWNSTER W THE MINISTRY OF INFORMATION AND BROADCASTIMG(KUMARIGRIWAVYAS): (a) and (D). The activities of the Directorate of Field Publicity (not D'rectorate of Regional Publicity) are field-based and involve inculcation of awareness on positive values about themes such as national integration, communal hamony, family welfare, adult education etc., Forthis purpose, the officers undertake tours extensively throughout the country. They are generally deputed for campaigning on VARIOUS THEMES and not on ONE SPECFFIC THEME during their tours. The expenditure incurred on such programme activites during the last two years (1989-90 and 1990-91) woreRs. 13.28 lakhs and Rs. 11.88 lakhs respectively.

Amount Outatanding Againat U.P. and Haryana Governments Regarding Electricily Dues

## 2911. SHRI SANTOSH KUMAR GANGWAR: <br> SHRI SURENDRA PAL

 PATHAK:Wiw the Minister of POWER ANDNONCONVENTIONAL ENERGY SOURCES be pieased to state:
(a) the amount outstandig against the Govermment of Utiar Pradesh and Haryana in respect of electricity dves to be paid to the Union Government;
(b) whether Union Govemment provide any financial assistance to these States in this regard;
(c) if so, the details thereof separately; and

